BUSINESS ADVISORY COMMITTEE

(Thirteenth Lok Sabha)

THIRTY-FIFTH REPORT

(Presented on 23.4.2002)

The Business Advisory Committee held a sitting on Tuesday, the 23rd April, 2002.

- 2. The Committee recommend that the discussion and voting on Demands for Grants (Railways) for 2002-2003 taken up on Tuesday, the 23rd April, 2002 may conclude on the same day.
- 3. The Committee further recommend that the discussion and voting on Demands for Grants (General) for 2002-2003 in respect of the Ministry of Agriculture may be taken up on Wednesday, the 24th April, 2002 immediately after Question Hour.
- 4. Reiterating its earlier decision of the House, the Committee also recommend that discussion and voting on Demands for Grants in respect of Budget (General) for 2002-2003 may conclude on Wednesday, the 24th April, 2002 and all questions necessary to dispose of all the outstanding matters in connection with the Demands for Grants may be put to Vote at 6 P.M. on Wednesday, the 24th April, 2002.
- 5. Reconsidering the earlier decision of the House, the Committee further recommend that the Finance Bill, 2002 may be taken up for consideration and passing on Friday, the 26th and Monday, the 29th April, 2002. The Minster of Finance may reply on Monday, the 29th April, 2002.
- 6. The Committee also recommend that the Private Members' Business fixed for Friday, the 26th April, 2002 may be postponed to some other date.
- 7. The Committee also recommend that the discussion on Gujarat issue under rule 184 may be taken up on Tuesday, the 30th April, 2002 immediately after Question Hour.

8. The Committee further recommend that in order to provide sufficient time for completion of essential item of Government business, the House may sit during lunch hour on Wednesday, the 24th April, 2002.

NEW DELHI; April, 23, 2002 Vaisakha 3, 1924 (Saka) P.M. SAYEED
Chairman (*Ex-officio*)
Business Advisory Committee